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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 428/2003

This the 26th day of February, 2003

HON'BLE SHRI JUSTICE V. S. AGGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Bal Mukund S/O Narain Dass,  
Dy. CHC, Northern Railway,  
Control Office, DRM, New Delhi,  
R/O GZB C/O Shri R.K.Chopra,  
Railway Colony, Basant Lane,  
hPahar Ganj, New Delhi.

... Applicant

( By Shri Khairati Lal, Advocate )

-versus-

1. Union of India through  
General Manager, Northern Railway,  
Baroda House, New Delhi.

2. Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

3. Ravinder Kumar Malik,  
Chief Controller,  
Control Office, DRM,  
S.E.Road, New Delhi.

... Respondents

O R D E R (ORAL)

Hon'ble Shri Justice V.S. Aggarwal, Chairman :

During the course of submissions, the learned counsel of applicant conceded that his appeal in connection with the selection to the Chief Controller grade is pending with the Divisional Railway Manager copy of which is at Annexure A-IIIa. He concedes that the said alternative remedy should be exhausted in the first instance before applicant could or should approach this Tribunal.

*(S) Ag*

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2. Accordingly, we dispose of the present application at the initial stage only with a direction to the Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi, to consider the appeal of applicant and pass a speaking order preferably within six months of the receipt of the certified copy of the present order. The order so passed should be communicated to applicant.

V.K.Majotra

( V. K. Majotra )  
Member (A)

V.S. Aggarwal

( V. S. Aggarwal )  
Chairman

/as/